

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION No. 4064

TO BE ANSWERED ON MARCH 20, 2018

KIOSKS FOR STREET VENDORS

No. 4064

SHRI SANTOSH KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the agencies under the ambit of the Ministry like DDA, MCD or NDMC have any mechanism to provide permanent space or kiosks to street vendors on some monthly or annual fee in urban cities specially in Delhi/NCR, Bihar and Uttar Pradesh in near future;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay; and
- (d) the details of the allotted but non-functional or closed kiosks of the above agencies and the steps being taken to restart such kiosks?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): The information is being collected from the concerned agencies and will be laid on the Table of the House.
